

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 92 of 2012 &**  
**IA No. 397 of 2012**

**Dated: 11<sup>th</sup> March, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission**  
**& Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

**ORDER**

It is pointed out that already the other Bench comprising of Chair Person and Hon'ble Mr. Rakesh Nath, Technical Member, had heard the matter at length. Therefore, it would be appropriate to post this matter before that Bench on **15.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**Ts/pg**